on 06.01.2020 in regard to the incident in JNU which took place on 05.01.2020 in which 51 persons sustained injuries.

The University Grants Commission has framed guidelines on Safety of Students on and off Campuses of Higher Educational Institutions.

Recommendation of Sachar Committee

1686. SHRI PRASHANTA NANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Sachar Committee's recommendations have been accepted *in toto;*

- (b) if so, what are the recommendations being implemented; and
- (c) what suggestions are yet to be taken up, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) As per Ministry of Minority Affairs, the Sachar Committee submitted its report on 17th November, 2006. A total of 76 recommendations were listed from the Report. The Government accepted 72 recommendations. Out of the remaining 4 recommendations, 3 recommendations were not accepted and 1 (one) recommendation was deferred. For administrative convenience and effective implementation of 72 accepted recommendations, the Government took 43 decisions by clubbing the recommendations of similar nature in the following focus areas:

- (i) Education (15 decisions)
- (ii) Skill Development of Minorities (2 decisions)
- (iii) Access to credit (6 decisions)
- (iv) Special development initiatives (2 decisions such as Multi-sectoral Development Programme and Jawaharlal Nehru National Urban Renewal Mission)
- (v) Measures for affirmative action (4 decisions such as Setting up of Expert group on Equal Opportunity Commission and Diversity Index; and Setting up of National Data Bank and Assessment and Monitoring Authority)
- (vi) Protection and Management of Waqf Properties (4 decisions), and,

(vii) Miscellaneous (10 decisions such as Prevention of Communal Violence, Delimitation Act, Sensitization, Multi-Media campaign etc.)

Government has taken action for implementation of all 43 decisions through concerned Ministries/ Departments.

Fee hike in JNU

†1687. SHRI PRABHAT JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the cases of demonstration by the students of the Jawahar Lai Nehru University, New Delhi in the name of utility and service charges for registration, have come to light;

(b) if so, the details thereof;

(c) whether utility and service charges for registration is not being collected from the students by the said university; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Jawaharlal Nehru University (JNU) is one of the foremost university in India, and a world-renowned centre for teaching and research. It ranks second in the NIRF University Rankings. There has been no change in its tuition fees for the last about two decades, which is less than Rs 300 per year and about 70 per cent of its students are in receipt of fellowship / scholarship.

It has been learnt from university administration that the rent for its hostel rooms, which were Rs 10 and 20 per month about 40 years ago, have been increased to ₹ 300 and ₹ 600 respectively to meet the increased expenditure on the maintenance of hostels and to run them on no profit no loss basis. Further, the University has also reduced 50% hiked hostel charges for eligible BPL category students. Demonstration by the students was noticed mainly against the hostel charge hike and utility charges. However, no utility or service charges are being collected from the students.

It is pertinent to mention here that Central Universities are statutory Autonomous Organizations and all academic and administrative decisions including revision of fee

[†]Original notice of the question was received in Hindi.